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Title: Paper laid on the Table by members/Ministers.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2008-2009.

(Placed in Library, See No. LT – 8531/08)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): On behalf of my colleague, Shri Naranbhai Rathwa, I beg to lay on the Table a copy of the Indian Railways (Open Lines) General (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 116 (E) in Gazette of India dated the 29th February, 2008 under section 199 of the Railways Act, 1989.

(Placed in Library, See No. LT – 8532/08)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table –

- (1) A copy of the Annual Report (Hindi and English versions) of the Office of the Chief Commissioner for Persons with Disabilities New Delhi, for the year 2005-2006, under sub-section (2) of Section (64) of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

(Placed in Library, See No. LT – 8533/08)

- (2) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT – 8534/08)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Oil and Natural Gas Corporation Limited and the Ministry of Petroleum and Natural Gas, for the year 2008-2009.

(Placed in Library, See No. LT – 8535/08)

- (ii) Memorandum of Understanding between the Oil India Limited and the Ministry of Petroleum and Natural Gas, for the year 2008-2009.

(Placed in Library, See No. LT – 8536/08)

- (iii) Memorandum of Understanding between the Bienco Lawrie Limited and the Ministry of Petroleum and Natural Gas, for the year 2008-2009.

(Placed in Library, See No. LT – 8537/08)

- (iv) Memorandum of Understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas, for the year 2008-2009.

(2) A copy each of the following Notifications (Hindi and English versions) under section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

(i) The Petroleum and Natural Gas Regulatory Board (Appointment of Consultants) Regulations, 2007 published in Notification No. G.S.R. 36 (E) in Gazette of India dated the 17th January, 2008.

(ii) The Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Regulations, 2008 published in Notification No. G.S.R. 196 (E) in Gazette of India dated the 19th March, 2008.

(iii) The Petroleum and Natural Gas Regulatory Board (Determination of Network Tariff for City or Local Natural Gas Distribution Networks and Compression Charge for CNG) Regulations, 2008 published in Notification No. G.S.R. 197 (E) in Gazette of India dated the 19th March, 2008.

(iv) The Petroleum and Natural Gas Regulatory Board (Exclusivity for City or Local Natural Gas Distribution Network) Regulations, 2008 published in Notification No. G.S.R. 198 (E) in Gazette of India dated the 19th March, 2008.